

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 10.07.2000

OA No.601/1996

Smt. Mandiram Shrimali W/o Shri Y.K.Shrimali, presently working on the post of Extra Departmental Mail Carrier, A.G.Office, P.O.Jaipur.

.. Applicant

Versus

1. Union of India through Secretary to the Government of India, Department of Posts, Ministry of Communication, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Senior Superintendent of Post Offices, Jaipur City Postal Division, Jaipur.
4. Assistant Superintendent of Post Offices, Jaipur East Sub-Division, Jaipur.
5. Assistant Superintendent of Post Offices, Jaipur South Sub Division, Jaipur.

.. Respondents

Mr. C.B.Sharma, counsel for the applicant.

Mr. Hemant Gupta, Proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

Hon'ble Mr. H.F.Nawani, Administrative Member

ORDER

For Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

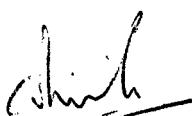
The learned counsel for the respondents submits that the applicant has got the relief which she has prayed for in this OA vide proceedings dated 12.1.98. The same is made part of the record. This submission has been agreed to by the



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counsel for the applicant. In view of the statement made at Bar on both sides, we dispose of this application as having become infructuous.



(N.P.NAWANI)

Adm. Member



(B.S.RAIKOTE)

Vice Chairman